

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE P.V.KUNHIKRISHNAN

MONDAY, THE 11TH DAY OF MAY, 2020 / 21ST VAISAKHA, 1942

B.A. NO. 2539/2020

CRIME NO. 371/2020 OF VATAKARA POLICE STATION, KOZHIKODE DISTRICT

APPLICANT/SOLE ACCUSED:-

AKHILESH, AGED 34 YEARS, S/O ANDI, PARAVATTATHU HOUSE,
MANDHARATHUR.P.O, MANIYOOR VILLAGE, VADAKARA THALUK, KOZHIKODE

BY ADV. SRI. S.K. ADHITHYAN

RESPONDENT/COMPLAINANT:-

1. STATION HOUSE OFFICER, VATAKARA POLICE STATION, KOZHIKODE.
2. STATE OF KERALA, REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM, PIN- 682031

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
11.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J.

B.A. No. 2539 of 2020

Dated this the 11th day of May, 2020

ORDER

When this Bail Application came up for consideration, the counsel for the petitioner submitted that he may be allowed to withdraw this bail application.

Hence, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

MMG